

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:8  
ANSWERED ON:10.08.2007  
PROJECTS UNDER CAPART IN ANDHRA PRADESH  
Badiga Shri Ramakrishna

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of projects sanctioned by Council for Advancement of People's Action and Rural Technology (CAPART) for Andhra Pradesh during the last five years, year-wise ;
- (b) whether the Government is aware that not even 40% of the projects taken up by CAPART in Andhra Pradesh during the last three years have been completed ;
- (c) if so, the reasons behind this tardy progress in completing the projects;
- (d) the cost-escalation of the above projects; and
- (e) the likely impact on the various aspects of rural development due to delay in completion of the projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) The number of projects sanctioned by CAPART for Andhra Pradesh during the last five years, year-wise, are as under: -

Sl.	No.	Year	Number of Projects
1		2002-2003	112
2		2003-2004	103
3		2004-2005	91
4		2005-2006	80
5.		2006-2007	47
		Total	433

- (b) Yes, Sir.

(c) The projects sanctioned by CAPART are normally for a duration ranging from 2 to 3 years. However, before the actual release of amount, the Voluntary Organisation has to accept the terms and conditions governing CAPART assistance. The Voluntary Organisation is also required to furnish half yearly progress report indicating physical and financial progress of the project. On receipt of the progress report, the project is required to be evaluated by the Institutional Monitors before the release of the 2nd and subsequent instalments. Sometimes the institutional monitors, because of pre-occupation, are not able to carry out the evaluation within the stipulated period and hence the delay in execution of the project. The non-compliance of above mentioned factors sometimes results in delay in the execution of the project.

(d)& (e) Due to delay in completion of the projects, the increase in project cost, if any, is to be borne by the concerned voluntary organisation out of its own resources. However, there is no impact on the targets set forth in the project but the accrual of benefits of the projects get delayed.